12.25½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

PRESENTATION OF FOURTH REPORT

Shri P. G. Menon (Mukundapuram): I beg to present the Fourth Report of the Committe on Public Undertakings on the Life Insurance Corporation of India, Bombay.

12.25½ hrs.

HIGH COURT JUDGES (CONDITIONS OF SERVICE (AMENDMENT BILL*

The Minister of State in the Ministry of Home Affairs (Shri Hathi): I beg to move for leave to introduce a Bill further to amend the High Court Judges (Conditions of Services) Act, 1954.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the High Court Judges (Conditions of Service) Act, 1954."

The motion was adopted.

Shri Hathi: I introduce the Bill.

12.26 hrs.

RE. POINT OF INFORMATION

Shri Hari Vishnu Kamath (Hoshangabad): On a point of information. May I know from the Minister of Parliamentary Affairs—I am glad he is present in the House—about one point? A number of Bills have been introduced during this session, in the last few weeks. Does the Minister of Parliamentary Affairs hold out any firm or sure hope, that these Bills would be taken up during this session or would they be pushed to the next session? What will happen to the Bills?

Mr. Speaker: He can ask that on Friday.

Shri Hari Vishnu Kamath: Friday is a holiday.

Mr. Speaker: Some day he would announce it; he will have to announce the business for the next week.

Shri Hari Vishnu Kamath: That is only for the next week. I am asking about the whole session.

डा० राम मनोहर लोहिया (फरुखाबाद): अध्यक्ष महोदय, अगर आप इजाजत दें तो मुझे लोक सभा की मांगों और मधु लिमये के बारे में कुछ कहना है ।

अध्यक्ष महोदय : देखिये, आप जब तक मुझे पहले से सूचना न दें इस तरह से खड़े हो कर बोलना शुरू कर देना मुनासिब नहीं है ।

डा० राम मनोहर लोहिया : मैं सूचना दे चुका हूं ।

अध्यक्ष महोदय : मैंने आप को इजाजत तो नहीं दी थी ।

डा० राम मनोहर लोहिया : जी हां । अब उस के ऊपर, उस के गुण अवगुण पर अगर आप मुझे कुछ कहने नहीं देते हैं तो मुझे अपनी एक लाचारी बतला देनी चाहिये और वह लाचारी यह है कि जब मैं समझता हूं कि यहां संविधान तोड़ा जा रहा है और आप मुझे कहेंगे कि जाओ अदालत में तो मैं अदालत जाना पसन्द नहीं करता न मेरे पास कुछ सामर्थ्य है लेकिन अब मैं उस के लिए लाचार हो रहा हूं । फिर भी मैं यहां पर तीन बार कहूंगा । पहली बार कह रहा हूं कि मुझे अदालत जाने के लिए मजबूर किया जा रहा है, मुझे

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 14-4-65.